

Naphtha-Based Fertiliser Factory at Bhatinda

*1507. SHRI B. S. BHAURA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Punjab Government have requested the Centre to issue licence for a naphtha-based fertilizer factory in Bhatinda District ; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b). A proposal has been received from the Punjab State Industrial Development Corporation for setting up a fertilizer factory at Bhatinda/Sirhind. The proposal envisages the use of naphtha or fuel oil/LSHS as feed-stock, though the Corporation has expressed preference for naphtha. The proposal is under consideration.

Curb on sale of Unhygienic Ice Cream in the Capital

*1515. SHRI M. M. JOSEPH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any steps have been taken by Government to check the unhygienic ice cream being sold in the Capital ; and

(b) if so, the steps taken and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING SHRI D. P. CHATTOPADHYAYA) : (a) Yes, Sir.

(b) A statement is laid on the table of the Sabha.

Statement

The licences for the manufacture and sale of ice cream are issued after checking the hygienic conditions of the premises. A constant check is exercised by the enforcement staff on the manufacture and sale of ice-cream by inspection of the ice-cream manufacturing concerns and drawing samples from them as

also from the vendors. Suitable action is taken against the offenders under the provisions of the Prevention of Food Adulteration Act, 1954 and the Rules made thereunder.

Rehabilitation of released Emergency Commissioned Officers

*1516. SHRI NARENDRA SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Directorate of Resettlement, in the Ministry of Defence, does not have complete details of all E. C. Officers who were released from Army and who have not yet been rehabilitated ;

(b) the number of such officers registered with Directorate who have yet to be rehabilitated ; and

(c) what the Government propose to do for their rehabilitation ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (c). Directorate General of Resettlement maintains complete details of Emergency Commissioned Officers so for released. Excluding those killed in action, transferred to Remount and veterinary Corps and removed from resettlement list owing to their own refusal or on disciplinary grounds, the number to be resettled was 8,324 out of whom 6,782 have been resettled. This leaves 1,542 yet to be resettled.

2. The steps taken in this direction have been reported to the House from time to time. These are re-stated in the Statement laid on the Table of the House. [*Placed in Library. See No. LT—786/71.*]

Support to Bangla Desh by Israel

*1519. SHRI S. M. KRISHNA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of Israel have been supporting people of Bangla Desh for their struggle ;

(b) if so, whether any assessment has been made as to how many countries in the world have supported the Bangla Desh cause ; and